

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.11.2021 (THURSDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1528 of 2021 in Competition App. (AT) No. 07 of 2021	Indian Laminate Manufacturers Association Vs. Competition Commission of India & Ors.	M M Sharma	Swaroop George-R4 Nidhi Raj Bindra-R8 Rahul Gajera-R13 J.C. Patel-R16 & R18 Ramesh Kr. Chowdhary-R17

### For Directions

2.	Competition App. (AT) No. 31 of 2017	Gujarat Alkalies and Chemicals Ltd. Vs. Competition Commission of India  <b>With</b>	YamanVerma	Samar Bansal (R-CC1) Sangram Patnaik-R2
3.	Competition App. (AT) No. 33 of 2017	Grasim Industries Ltd. Vs. CCI & Ors.	Krithika Ramesh	Samar Bansal (R-CC1) Sangram Patnaik-R2
4.	Competition App. (AT) No. 43 of 2019	Ashokbhai M. Mehta Vs. Competition Commission of India & Anr.	Kaushal Kumar	Niti Richhariya
5.	Competition App. (AT) No. 34 of 2019	Jalgaon District Medicine Dealers Association (JDMDA) & Ors. Vs. Competition Commission of India & Anr.	Nakul Mohta	Manmeet Arora

### For Admission (Fresh Cases)

6.	Competition App. (AT) No. 15 of 2021	Maruti Suzuki India Ltd. Vs. Competition Commission of India	Pallavi Shroff	
7.	Contempt Case (AT) No. 31 of 2021 in Comp. App. (AT) (Ins) No. 994 of 2019	Draeger India Pvt. Ltd. Vs. Mahesh Chowdappa	Manoj Khatri	

**For Hearing**

<b>8.</b>	Comp. App. (AT) (Ins) No. 729 of 2020  <b>(PH)</b>	Union Bank of India (Erstwhile Corporation Bank) Vs. Dinkar T. Venkatasubramanian & Ors.	Alok Kumar	Sanjay Bhatt-R1 Chanakya Keswani- R2 & R3
<b>9.</b>	Comp. App. (AT) (Ins) No. 313 of 2020	Jayant Dattatrya Mhaiskar Vs. Anil Goel	Rajiv Shankar Dvivedi	Ekta Choudhary
<b>10.</b>	Comp. App. (AT) (Ins) No. 990 of 2020	Shree Pathology Laboratory Vs. Bigdream Ventures Pvt. Ltd.	Tarun Arora	Ishaan Patkar Arnav Narain
<b>11.</b>	Comp. App. (AT) (Ins) No. 267 of 2021	M.R.A. Associates India Pvt. Ltd. Vs. Nextgen Procon Pvt. Ltd. Through Liquidator Mr. Rajesh Panayanhatta	Siddharth Tandon	Prashant Jain Arpit Dwivedi
<b>12.</b>	Comp. App. (AT) (Ins) No. 504 of 2021	Zubin Bharucha Vs. Reliance AIF Management Company Ltd. and Ors.	Sulabh Rewar	Amit Agarwal-R1 & R2
<b>13.</b>	Competition App. (AT) No. 12 of 2020	Prashant Properties Pvt. Ltd. Vs. Competition Commission of India (CCI) & Ors.	Anurag Singh	Anup Kumar-R2 -15 Vaijayant Paliwal- R16

**02:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Hearing**

<b>14.</b>	Comp. App. (AT) (Ins) No. 370 of 2021  <b>(PH)</b>	Union Bank of India on Behalf of the Committee of Creditors of Dewan Housing Finance Corporation Ltd. Vs. Kapil Wadhawan & Ors.  <b>With</b>	Raunak Dhillon	C Rashmikant Rohan Dakshini Bhavin Shah Shweta Jaydev-R1 Liz Mathew Sonali Jain-R2 Anirudh Krishnaa
<b>15.</b>	Comp. App. (AT) (Ins) No. 376 – 377 of 2021  <b>(PH)</b>	The Administrator, Dewan Housing Finance Corporation Ltd. Vs. Kapil Wadhawan & Ors.  <b>With</b>	Liz Mathew	Rohan Dakshin Bhavin Shah Himanshu Satija-R1 Vivek Shetty-R3 Ashish Bhan Aayush Mitruka-R4
<b>16.</b>	Comp. App. (AT) (Ins) No. 393 of 2021  <b>(PH)</b>	Piramal Capital & Houshing Finance Ltd. Vs. Kapil Wadhawan & Ors.  <b>With</b>	Aayush Mitruka	Mahesh Agarwal Ankur Saigal Divyang Chandirmani-R1 Sonali Jain Naveen Nath-R2 Raunak Dhillon-R3

17.	Comp. App. (AT) (Ins) No. 476 of 2021  <b>(PH)</b>	TDH Realty LLP Vs. The Administrator, Dewan Housing Finance Ltd & Ors.  <b>With</b>	Monish Panda	Liz Mathew-R1 Subhankar Jain-R2 Ashish Dholakia-R3
18.	Comp. App. (AT) (Ins) No. 506 of 2021  <b>(PH)</b>	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. Ors.  <b>With</b>	Ashish Virmani	Raunak Dhillon Ashish Bhan Sonali Jain-R1 Raunak Dhillon-R3 Pooja Mahajan-R4 Ketan Gaur-R6
19.	Comp. App. (AT) (Ins) No. 507 of 2021  <b>(PH)</b>	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. & Ors.  <b>With</b>	Ashish Virmani	Liz Mathew Sonali Jain-R1 Ashish Kamat-R2 Subhankar Jain Pooja Mahajan-R4 Ashish Bhan
20.	Comp. App. (AT) (Ins) No. 516 of 2021  <b>(PH)</b>	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. & Ors.  <b>With</b>	Ashish Virmani	Liz Mathew Sonali Jain-R1 Ashish Kamat-R2 Subhankar Jain Raunak Dhillon-R3 Ketan Gaur-R6
21.	Comp. App. (AT) (Ins) No. 538 of 2021  <b>(PH)</b>	Raghu K.S. & Ors. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors.  <b>With</b>	Dhruv Gupta	Liz Mathew Sonali Jain-R1 Raunak Dhillon Animesh Bisht-R2 Ashish Bhan Chitra Rentala-R3
22.	Comp. App. (AT) (Ins) No. 546 of 2021  <b>(PH)</b>	Air Force Group Insurance Society Vs. R. Subramania Kumar & Ors.  <b>With</b>	Umang	Liz Mathew Sonali Jain-R1 Raunak Dhillon Animesh Bisht-R2 Chitra Rentala-R3
23.	Comp. App. (AT) (Ins) No. 539 of 2021  <b>(PH)</b>	Kapil Wadhawan Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd & Ors.  <b>With</b>	Mahesh Agarwal	Aayush Mitruka Liz Mathew Sonali Jain-R1 Raunak Dhillon Saloni Kapadia-R2 Chitra Rentala-R3 M. F. Philip-R4
24.	Comp. App. (AT) (Ins) No. 552 of 2021  <b>(PH)</b>	Anup Kumar Srivastava & Anr. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors.  <b>With</b>	Dhruv Gupta	Liz Mathew Sonali Jain-R1 Subhankar Jain Saloni Kapadia-R2 Chitra Rentala-R3
25.	Comp. App. (AT) (Ins) No. 785 of 2020  <b>(PH)</b>	Dheeraj Wadhawan Vs. The Administrator Dewan Housing Finance Corporation Ltd.  <b>With</b>	Mahesh Agarwal	Liz Mathew Rohan Rahadhyaksha

<b>26.</b>	Comp. App. (AT) (Ins) No. 647 of 2021  <b>(PH)</b>	Kapil Wadhawan Vs. Administrator of Dewan Housing Finance Corporation Ltd. & Anr.  <b>With</b>	Mahesh Agarwal	Navneet Vasudha Jain-R1 Ashish Bhan Chitra Rentala Samriddhi Shukla-R2
<b>27.</b>	Comp. App. (AT) (Ins) No. 759 of 2021  <b>(PH)</b>	Uttar Pradesh State Power Sector Employees Trust Vs. Dewan Housing Finance Corporation Ltd. & Anr.  <b>With</b>	Geetanjali Shahi	Raunaq Dhillan
<b>28.</b>	Comp. App. (AT) (Ins) No. 760 of 2021  <b>(PH)</b>	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs. Dewan Housing Finance Corporation Ltd & Anr.	Geetanjali Shahi	Rohan Rajadhyaksha Vasudha Jain-R1 Raunak Dhillon Shubhankar Jain-R2

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**By order of Hon'ble Chairperson**

**-sd/-  
Registrar**